CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

C.P. No.60/12/2019 O.A. No.60/54/2016 M.A. No.60/369/2019 **Date of decision: 20.11.2019**

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

...

Lt. Cdr. Dalip Singh (Retd.) S/o Late Sh. Saudagar Singh, aged about 82 years, R/o Kothi No. 314, GILLCO Valley (Near Gate No. 02), Sector-127, Kharar, Greater Mohali, District SAS Nagar, Punjab-140301.

... PETITIONER

VERSUS

- Sh. Praveen Kumar, Principal Controller of Defence Accounts (PCDA),
 Draupadi Ghat, Allahabad-211014.
- 2. Sh. Sunil Kumar, Chief Manager, Branch Office, Sector -19C, Punjab National Bank, Chandigarh.

...RESPONDENTS

PRESENT: Sh. B. Nandan Vashishta, counsel for petitioner.

Sh. K. K. Thakur, counsel for respondent No.1.

Ms. Madhu Dayal, counsel for respondent no.2.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

 Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the respondents have complied with the order passed by this Court.

- 2. Ms. Madhu Daryal, appearing on behalf of respondent Bank informs this Court that not only revised pension but they have also paid arrears thereto.
- 3. In view of the above, and considering that no adverse order prejudicial to the rights of either of the party is to be passed, present C.P. is closed. Notices issued to the respondents are discharged. M.A. also stands disposed of accordingly.

(SANJEEV KAUSHIK) MEMBER (J)

Date: 20.11.2019. Place: Chandigarh.

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